

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1081

ANSWERED ON:29.11.2012

FUNDS FOR IRRIGATION PROJECTS

Dhurve Jyoti;Jaiswal Shri Gorakh Prasad ;Raghavendra Shri B. Y.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has released grants under the Accelerated Irrigation Benefit Programme (AIBP) scheme for completion of irrigation projects in Karnataka, Madhya Pradesh and Uttar Pradesh;
- (b) if so, the details of the funds released during the last three years, project-wise along with the details of completion of the projects and furnishing of utilization certificates;
- (c) whether the Centre has received any proposal seeking financial grants under AIBP scheme for completion of irrigation projects in Karnataka;
- (d) if so, the details thereof and the action taken thereon;
- (e) the names of the projects completed in Uttar Pradesh with the help of the said funds and those which have not been completed so far; and
- (f) the special efforts made for early completion of the said projects?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Yes Madam. Central Assistance (CA) under Accelerated Irrigation Benefit Programme (AIBP) is provided to the States on their requests and as per the eligibility on year to year basis after the submission of utilisation certificate by the State Governments for the CA released earlier. The project-wise details of the CA released under AIBP for the States of Karnataka, Madhya Pradesh and Uttar Pradesh during the last three years is given at Annexure-I.

(c) & (d) Yes, Madam. The details of CA released under AIBP to the Government of Karnataka is at Annexure-II.

(e) & (f) The details are at Annexure-III. The Union Government provides Central assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of approved ongoing irrigation projects. Shortcomings in the implementation of AIBP are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. Various bottle necks which affect the implementation of AIBP are brought to the notice of implementing agencies and others concerned. State Governments are supposed to submit action taken report resolving bottle necks reported by CWC.